

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:424
ANSWERED ON:25.02.2000
DUMPING OF POLYESTER STAPLE FIBRE
SUBODH MOHITE

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the European Commission has initiated investigation against some Indian companies for dumping polyester staple fibre;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to safeguard the interests of Indian Exporters of polyesters staple fiber?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI. MURASOLI MARAN)

(a) Yes, Sir.

(b) The European Commission has initiated the anti-dumping investigation on 21st December, 1999 against five Indian companies viz. Reliance Industries Limited (RIL), Indo Rama Synthetics, Indian Organic Chemicals Limited (IOC), JCT Fibres and J.I Corporation engaged in the manufacturing of Polyester Staple Fibre on the alleged grounds of significant increase in the volume of imports of polyester staple fibre from India, extremely high margin of 'dumping', etc. The deadline for submission of information called for by the European Commission was 18th February 2000.

(c) The Ministry of Textiles is taking necessary steps to safeguard the interests of Indian exporters of Polyester Staple Fibre through the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC) who have been advised to co-ordinate the defence of the Indian companies and to provide necessary assistance for engagement of lawyers and interaction with the European Commission through the Embassy of India, Brussels.